

THE MINISTER OF STATE IN THE
MINISTRY OF RAILWAYS (SHRI MAL-
LIKARJUN): (a) No, Sir.

(b) Does not arise.

[Translation]

Forest Conservation Schemes in U.P.

2153. SHRI RAJENDRA KUMAR
SHARMA: Will the Minister of ENVIRON-
MENT AND FORESTS be pleased to
state:

(a) whether Union Government have
received any scheme from Government of
Uttar Pradesh for forest conservation and
improvement environment; and

(b) if so, the details thereof alongwith
the action taken thereon?

THE MINISTER OF STATE IN THE
MINISTRY OF ENVIRONMENT AND FOR-
ESTS (SHRI KAMAL NATH): (a) No such
Scheme from Government of Uttar Pradesh
for forest conservation and improvement of
the environment has been received. How-
ever, the Union Government have received
a proposal from the State Govt. of Uttar
Pradesh under the centrally sponsored
scheme "Development of Infrastructure for
Protection of Forests against Biotic Interfer-
ence".

(b) A sum of Rs. 43.25 lakhs has been
released to the Government of Uttar Pradesh
during the current year under this scheme as
Central Assistance for purchase of Gun/
Rifles, wireless set, fire-fighting equipments,
digging of cattle-proof trenches, construction
of fire-line and raising of live hedge on berms
and along boundary lines.

[English]

**Vacancy of Director In National
Sanskrit Institute**

2154. SHRI BHOGENDRA JHA: Will
the Minister of HUMAN RESOURCE DE-
VELOPMENT be pleased to state:

(a) whether there has been no full time
Director of the National Sanskrit Institute
since 1970; and

(b) if so, the reasons therefor?

THE MINISTER OF HUMAN RE-
SOURCE DEVELOPMENT (SHRI ARJUN
SINGH): (a) Since 1970 there has been one
full time Director in the Rashtriya Sanskrit
Sansthan from 1.11.1981 to 30.6.1983

(b) As a matter of policy, from 1970 to
1980 the Director/Deputy Secretary/Deputy
Educational Adviser in charge of Sanskrit
education in the Ministry in addition to his
own duties. Since 1983 the process to select
a new full time incumbent has not been
initiated on account of the fact that the pay
scale, age of superannuation, etc. of the post
of Director have been under review and
consideration of the Ministry. Since these
issues have now been settled, the post been
communicated to DAVP for advertisement.

[Translation]

**Conversion of Sawai Madhopur-
Jaisalmer Line**

2155. SHRI RAM NARAIN BERWA:
Will the Minister of RAILWAYS be pleased to
state:

(a) the target fixed for completion of the
work relation of the work relating to conver-
sion of the Sawai Madhopur-Badmer-Jais-
almer line into the broad gauge,

(b) whether the Government propose to complete this strategic border work on priority basis keeping in view the present circumstances; and

(c) if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Conversion of Sawai Madhopur-Joipur line is targetted for completion in 92-93. Work on remaining section would be taken up and progressed in the coming years as per availability of resources.

(b) and (c). The work is planned to be taken up and completed within the VIII Five Year Plan.

[English]

Courts' Directions on Pollution

2156. DR. LAXMINARYAN PANDEYA:
DR. A.K. PATEL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state the measures taken to apprise the State Pollution Control Boards to take note of directions issued from time to time by various High Courts and Supreme Court in regard to Pollution?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMALNATH): The concerned State Pollution Control Boards being the principal party in most of the pollution cases, the directions by the Supreme Court or High Courts are issued to them directly by the Courts and for the compliance of such directions State Pollution Control Boards have been provided with necessary administrative machinery and adequate finances by the State and Central Governments.

In Court cases, where the Central Government is primarily involved directions given by the court are applicable to one or more Pollution Control Boards, the Central Government ensures strict compliance of such directions by regular monitoring.

Status to Bangalore University

2157. SHRI C.D. MODALA GIRIYAPPA:
SHRI G. MADEGOWDA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government of Karnataka has requested the Union Government to accord the status of an urban Central University to Bangalore University; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No proposal has been received from Government of Karnataka for conversion of Bangalore University into a Central University.

Proposals for Railway Bridges in Karnataka

2158. SHRI OSCAR FERNANDES: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government of Karnataka have sent any proposal for construction of several railway over/under bridges in important cities of the State, under the Railway Works Programme during 1992-93; and

(b) if so, the action taken thereon?